

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
UNSTARRED QUESTION NO. 4181
TO BE ANSWERED ON THE 11TH AUGUST, 2017 / 20 SHRAVANA, 1939 (SAKA)**

BANK FRAUDS USING AADHAAR NUMBER

QUESTION

4181. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has received complaints against banks on fraudulent withdrawal of money from the customers' accounts using the customers' Aadhaar number linked with their accounts, in the recent past;

(b) if so, the details thereof along with the total number of such incidents/complaints received and cases registered including amount involved therein, bank-wise;

(c) whether the Government has taken any steps to resolve the complaints and to ensure that the amount are returned to the customers and if so, the details thereof; and

(d) the remedial steps taken/being taken by the Government to check such incidents in future?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): Yes, Madam. Details of complaints are as under:

Name of bank	No. of complaints	Amount involved
Andhra Bank	4	Rs.4,20,098/-
Syndicate Bank	1	Rs.1,21,500/-

The amount involved has already been returned by the banks to the customers concerned.

(d): Aadhaar Enabled Payment System (AEPS) based on demographic and biometric/iris information of an individual prevents/checks the threat of any fraud and non-genuine activities.
